

- (b) Review by Government on the working of the above Organisation.

[Placed in Library. *See* No. L.T. 5869/16/16]

- I. Notifications of the Ministry of Personnel, Public Grievances and Pensions**
- II. Reports and Accounts (2015-16) of various Corporations, Institutes, Boards, Society and Kendra and related papers**
- III. MoUs (2016-17) between Government of India and various corporations and companies**

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH-EASTERN REGION, THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), Notification No. G.S.R. 747 (E), dated the 29th July, 2016, publishing the Public Servants (Furnishing of Information and Annual Return of Assets and Liabilities and the Limits for Exemption of Assets in Filing Returns) Second Amendment Rules, 2016, under Section 61 of the Lokpal and Lokayuktas Act, 2013.

[Placed in Library. *See* No. L.T. 5856/16/16]

- II. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Twenty-ninth Annual Report and Accounts of the Nuclear Power Corporation of India Limited (NPCIL), Mumbai, along with that of its subsidiary companies, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 5985/16/16]

- (ii) (a) Thirteenth Annual Report and Accounts of the Bharatiya Nabhikiya Vidyut Nigam Limited (BHAVINI), Chennai, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. *See* No. L.T. 5986/16/16]

(2) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the National Institute of Science Education and Research, Bhubaneswar, for the year 2015-16, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 5987/16/16]
- (ii) (a) Annual Report and Accounts of the Institute for Plasma Research (IPR), Gandhinagar, for the year 2015-16, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 5988/16/16]
- (iii) (a) Annual Report and Accounts of the Atomic Energy Education Society (AEES), Mumbai, for the year 2015-16, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Society.
[Placed in Library. See No. L.T. 5989/16/16]
- (iv) (a) Annual Report and Accounts of the Institute of Mathematical Sciences, Chennai, for the year 2015-16, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 5990/16/16]
- (v) Annual Accounts of the Institute of Physics, Bhubaneswar, for the year 2015-16, and the Audit Report thereon.
[Placed in Library. See No. L.T. 5991/16/16]
- (vi) (a) Annual Report and Accounts of the Civil Services Officers' Institute (CSOI), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 5982/16/16]
- (vii) (a) Annual Report and Accounts of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
[Placed in Library. See No. L.T. 5848/16/16]

(viii) (a) Annual Report and Accounts of the Civil Services Society, New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 5855/16/16]

(ix) (a) Annual Report and Accounts of the Grih Kalyan Kendra, New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 5854/16/16]

III. (a) Memorandum of Understanding between the Government of India (Ministry of Development of North Eastern Region) and the North Eastern Handicrafts and Handlooms Development Corporation (NEHHDC) Limited, for the year 2016-17.

[Placed in Library. *See* No. L.T. 5847/16/16]

(b) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Bharatiya Nabhikiya Vidyut Nigam Limited (BHAVINI), for the year 2016-17.

[Placed in Library. *See* No. L.T. 5846/16/16]

(c) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Nuclear Power Corporation of India Limited (NPCIL), for the year 2016-17.

[Placed in Library. *See* No. L.T. 5845/16/16]

(d) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Indian Rare Earths Limited, for the year 2016-17.

[Placed in Library. *See* No. L.T. 5844/16/16]

(e) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Electronics Corporation of India Limited, for the year 2016-17.

[Placed in Library. *See* No. L.T. 5843/16/16]

(f) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Uranium Corporation of India Limited, for the year 2016-17.

[Placed in Library. *See* No. L.T. 5842/16/16]